



NATIONAL COMPANY LAW APPELLATE TRIBUNAL
Chennai Bench

6th Floor, Ezhilagam Annexe, Chepauk, Chennai - 600005.

Dated: 15th April 2025

NOTICE

Please take notice that the following matter listed in Chennai Bench on 15.04.2025 at 2 pm will not be taken up. The next date of hearing in the matter is **05.06.2025**

| S.No | Case No. | Name of the Parties | Counsel for Appellants | Counsel for Respondents |
|------|---|---|------------------------|---|
| 1. | Comp App (AT) (CH) No. 52/2024 For Direction IA No. 794/2024 | Amit Sanghi & 2 Ors. Vs Sanghi SEZ Pvt. Ltd. & 13 Ors | Mr. Y Suryanarayana | Mr. Yogesh Jagia R1- R3 R5 R7 Mr. Sriram Venkatavaradan- R4 |

By the order of Hon'ble Member (Judicial)

Chennai Bench

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